COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 468 OF 2017 IN DFR NO. 1874 OF 2017

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Madhya Pradesh Power Management Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Manoj Dubey a/w

Mr. N.K. Sharma (AGM – MPPMCL)

Counsel for the Respondent (s) : ---

<u>ORDER</u>

IA NO. 468 OF 2017

(Appln. for condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 21.09.2017. Dasti, in addition, is permitted.

List the matter on **21.09.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt